

IN THE HIGH COURT OF JUDICATURE AT PATNA
FIRST APPEAL No.56 of 2024

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Shri Krishna Kumar Nayak@ Krishna Kumar Nayak@ Krishna Nayak & Ors.

... .. Appellant/s

Versus

Uma Shankar Nayak & Ors.

... .. Respondent/s

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Appearance :

For the Appellant/s : Mr. Sushil Kumar, Advocate

For the Respondent/s : Mr. Sunny Kumar, Advocate

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**CORAM: HONOURABLE MR. JUSTICE RUDRA PRAKASH
MISHRA**

ORAL ORDER

5 30-04-2026 Learned counsel for the respondents submits that

learned counsel for the appellants has served the copy of I.A.

No. 2 of 2025.

2. As prayed for on behalf of the respondents, list this

case on 23.06.2026, enabling him to file reply to I.A. No. 2 of

2025.

(Rudra Prakash Mishra, J)

Alok Verma/-

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